

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of criminal work involving punishment upto 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 7258 -JK(LD) of 2023
Dated. 30- 05- 2023.

In supersession of all the previous orders issued on the subject from time to time, the following distribution of criminal acquittal appeals/cases/Habeas-Corpus cases involving punishment upto 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S. No.	Name of the Law Officer/ Designation S/Shri	Districts allotted
1.	Mohammad Rais-Ud-Din Ganai, Deputy Advocate General	Ganderbal, Pulwama.
2.	Mubashir Majid Malik Deputy Advocate General	Kulgam.
3.	Sajad Ashraf, Government Advocate	Kupwara, Shopian.
4.	Rekha Wangnoo, Government Advocate	Cases pertaining to Jammu Division
5.	Ilyas Nazir Laway, Government Advocate	Bandipora.
6.	Faheem Shah Government Advocate	Budgam.
7.	Jehangir Ahmad Dar, Government Advocate	Baramulla.
8.	Zahid Hussain Dar Government Advocate	Anantnag, Srinagar.

The aforesaid allocation is subject to such modification and alteration as the Ld. Advocate General may deem fit.



By order of the Government of Jammu and Kashmir.

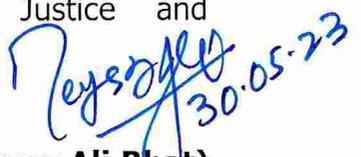
Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10.

Dated:30-05-2023.

Copy to the:

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary), Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Srinagar.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
6. Divisional Commissioner, Kashmir.
7. Director General Prosecution, J&K, Srinagar.
8. Concerned Deputy Commissioners.
9. Concerned Senior Superintendents of Police.
10. All concerned Law Officers for information.
11. Director Archives, Archaeology and Museums, J&K, Srinagar.
12. Director Litigation, Kashmir.
13. All officers of the Department of Law, Justice and Parliamentary Affairs.
14. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. Website Section, Department of Law, Justice and Parliamentary Affairs.
16. Government Order file.
17. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer